NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1354/(MAH)/2017

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CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J) SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

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Smart Phone V/s. Reliance Communication Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Bhupesh Dhumatkar 1/b Sopali Jain	Adv for Op. Creditor.	B
N	Raghani Sharma 46 Mulla & Mull & CBC	a corporate Debto	25mlun .

ORDER CP 1354/I&BC/NCLT/MB/MAH/2017

Both the sides present. By consent adjourned to 04.01.2018.

BHASKARA PANTULA MOHAN

Member(Judicial) Date : 19.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)